

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, PANCHKULA

OFFICE ORDER

The directions have been received from the Hon'ble High Court vide letter no. 10 Spl.C.B. dated 10.01.2022 in which Hon'ble Computer Committee has nominated Panchkula Sessions Division as pilot site for the purpose of exploring the possibility of making mandatory E-filing in the matters related to Suits for money recovery (loan recovery suits by banks, arrears of rents etc.), Complaints under Section 138 of NI Act, application for maintenance, petitions for divorce by mutual consent and bail application.



In compliance to the above said directions issued by the Hon'ble High Court and for smooth transition towards electronic mode of working in the Courts; All the advocates are hereby required to electronically file the below mentioned category of cases at Panchkula Sessions Division w.e.f. **01.02.2022** online through E-filing portal i.e.

<https://efiling-phc.ecourts.gov.in>

1. **Bail Applications**
2. **Petitions for Divorce by mutual consent(HMA 13B)**
3. **Criminal Revision**

All the advocates are required to get themselves registered on the above mentioned portal before electronically filing of cases and also to submit the hard copies of pleadings and documents within 3 days of the E-filing of the petition at Judicial Suvidha Center; As the case will be listed for hearing only after filing of hard copies (As per E-filing guidelines received from Hon'ble High Court).

All concerned to note for necessary compliance.


District & Sessions Judge,
Panchkula 

Endst. No. 957-972

Dated 28/01/2022

Copy forwarded to :-

1. To all the Judicial Officers posted in this Sessions Division.
2. The President Bar Associations, Panchkula and Kalka, alongwith the copy of E-filing guidelines received from Hon'ble High Court for information and necessary action.
3. System Officer of this Court to upload the aforesaid order as well as E-filing guidelines received from Hon'ble High Court and steps for registration for advocates/litigants for E-filing, on the official website of Panchkula Sessions Division.
4. Judicial Suvidha Center for information and necessary action.

Encls. As above


District & Sessions Judge
Panchkula 